

Haryana	Textbooks in some subjects upto class X (29 books)
Jammu & Kashmir	Textbooks for all subjects upto middle stage and some at higher stages. (172 books)
Kerala	Textbooks for all subjects upto class X except the non-detailed ones. (249 books)
Madhya Pradesh	In some subjects in some standards upto middle stage. (33 books)
Maharashtra	All subjects upto primary stage, and some upto class XI. (321 books)
Mysore	In all subjects upto class VII and in some subjects at the secondary stage. (216 books)
Nagaland	Only language textbooks and Mathematics upto class III (75 books)
Orissa	All subjects upto Class VII, (49 books)
Punjab	All subjects upto middle stage. (140 books)
Rajasthan	All subjects upto middle stage. (62 books)
Tamil Nadu	Textbooks in Tamil, Mathematics and English upto class X. (30 books)
Uttar Pradesh	In some subjects upto Junior High School stage (46 books)
West Bengal	Textbooks in all subjects from standards XII to V and some for classes VI, VII & XI. (53 books)

The Union Territory of Delhi has also nationalised some textbooks upto the middle stage. They have adapted or adopted a number of textbooks prepared by the National Council of Educational Research and Training. Most other Union Territories depend upon their neighbouring States or the National Council of Educational Research and Training for their requirements in this field.

So far as printing is concerned, most of the States do not have their own printing presses and nationalised textbooks in such States are generally got printed at private presses. In about 10% of the cases textbooks are printed at Government presses. In addition to this, the Central Government have installed a printing press at Chandigarh and two others are to be installed at Bhubaneswar and Mysore.

Distribution of textbooks is done to through normal trade channels.

Taking over of Retail Distribution of Food-grains by States

6023. SHRI Y. ESWARA REDDY :
SHRI JYOTIRMOY BOSU .

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the State Governments had been approached to undertake retail distribution of foodgrains ;

(b) if so, the basic concept underlying this move and the reaction of the State Government to the approach of the Central Government, State-wise ;

(c) the reasons of those State Governments which have not accepted the Centre's move ; and

(d) other alternatives, if any, under the consideration of the Centre, to stabilise the prices of foodgrains at a desired level

in those States where the Centre's above approach was not acceptable ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) Retail distribution of foodgrains is being done by the State Governments through fair price shops, ration shops etc. No change in this scheme of distribution is envisaged at present.

(b) to (d) Do not arise.

Schemes under Crash Programme for Rural Employment submitted by Andhra Pradesh Government for 1972-73

6024. SHRI Y. ESWARA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) the main features of specific schemes under 'Crash Scheme for Rural Employment' (C. S. R. E.) submitted by the Government of Andhra Pradesh for 1972-73 for the Districts of Cuddapah, Chittoor, Anantpur and Kurnool, District-wise ;

(b) the estimated amount of the schemes, District-wise ; and

(c) the implementing agency in each District ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) (a) to (c) : With effect from 1st April, 1972 the State Governments have been empowered to sanction for the year 1972-73 such types of projects under the Crash Scheme for Rural Employment as have been undertaken in the year 1971-72, subject to the condition that particulars of all projects sanctioned should be furnished

to the Government of India. New projects will require the concurrence of the Government of India. The Government of Andhra Pradesh have not yet supplied the particulars of projects that have been sanctioned or proposed to be taken up during 1972-73. As such it is not possible to indicate the main features of the schemes and estimates thereof and the implementing agencies to be engaged in each district by the Government of Andhra Pradesh.

Drilling of Tube-wells in Gaya, Bihar

6025. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any tube-wells have been bored in the Gaya district of Bihar for agricultural purposes during the last three years ;

(b) if so, the number thereof in the last three years (year-wise) drilled in places like Goh, Anchal, Tekari, Konch, Rurtha, Jehanabad, Makdumpur, Ghosi, Khijar Sarai, etc. ; and

(c) whether tube-wells are likely to be drilled by the Central Tube-wells Organisation, as per the assurance given by the Hon. Minister during one of his visits in the last drought that took place there ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Yes.

(b) The year-wise break-up of the bores drilled and wells converted as Production Wells is given below for the last three years :

S. No.	Year	Bores drilled	Successful -	Name of Block
1	1969-70	34	24	Konch, Mokhdumpur, Jehanabaf, Faraiya, Kako, Tekari, Bela.
2	1970-71	21	17	Makhdumpur, Bela, Tekari, Jehanabad, Gaya, Faraiya.
3	1971-72	3	3	Nowadaha, Mokhdumpur, Jehanabad.